

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 1

CUSTOM Appeal No. 10624 of 2023

[Arising Out Of KND-CUSTM-000-COM-01-2023-24 Dated-30.05.2023 Passed By Commissioner of
CUSTOMS, Central Excise & Service Tax Appeals]

NARENDRA FORWARDERS P LTD

.....Appellant

Ground Floor Geochem House
Plot 125 Sector 8 Opposite
Hotel Sarovar Portico
Gandhidham, Kachchh, Gujarat-370201

VERSUS

Commissioner of CUSTOMS-Kandla Customs

.....Respondent

Office of The Commissioner of Customs,
Near Balaji Temple, Kandla
Kuchchh, Gujarat-3700210

APPEARANCE:

Shri. T Viswanathan, Shri. Manish Jain, Shri. Ambreesh Pandya, Shri. Rahul Gajera,
Ms. Shamita Patel, Ms. Shruti Khanna Advocates for the Appellant

Shri. Rajesh Nathan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
 HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING:31.01.2024
DATE OF DECISION: 07.02.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10625 of 2023.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**